

1	2
1993-94	258.46
1994-95	188.73
1995-96	
(Provisional from (1.4.1995 to 30.9.95)	113.20
Total losses	1034.23

- (c) The major for the losses of Indian Airlines are:-
- (i) Grounding of A-320 fleet.
 - (ii) Unrealistic pricing of ATF.
 - (iii) High interest and depreciation charges due to induction of 30 A-320 aircraft.
 - (iv) Increase in foreign exchange rates.
 - (v) Continuous operation on uneconomic routes for socio-economic reasons.
 - (vi) Inadequate utilization of aircraft due to shortage of pilots.
 - (vii) Reduction in market share with the emergence of private airline operators.
- (d) Various measures taken to make good losses of Indian Airlines and improve its performance include adoption of economy, better utilization of fleet, setting up of independent profit centres and incentive for boosting productivity.

Employees' Pension Scheme, 1995

*71. SHRI SANTOSH KUMAR GANGWAR :
DR. LAXMINARAYAN PANDEY :

Will the Minister of LABOUR be pleased to state :

- (a) whether the Government have received any representation for making changes in the Employees' Pension Scheme, 1995;
- (b) if so, the details thereof;
- (c) whether the Government propose to make some changes in the scheme; and
- (d) if so, the details thereof ?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G.VENKAT SWAMY) : (a) to (d) The Government have received suggestions for making certain changes in the Employees' Pension Scheme, 1995. The suggestions inter-alia relate to removal of discrimination between married sons and married daughters and between remarrying widow and remarrying widower, extension of the scheme benefits to the employees drawing wages beyond Rs. 5000/- per month, provision for commutation, reduction in discounting rate for early payment of pension, provision of ensuring pension payment in default cases,

application of the scheme to the subscribers who did not join the Family Pension Scheme, 1971, refund of family pension related withdrawal benefit in the case of exemption, coverage of piece-rated workers etc. These suggestions have been examined and it has been decided to accept them for implementation by making necessary amendments in the Employees' Pension Scheme, 1995. Other suggestions like providing individual option, linking pension with the consumer's price index and giving pension as third benefit have not been found actuavally feasibly for acceptance.

CEIB Report

*72. SHRI GEORGE FERNANDES :
MAJ. GEN. (Retd.) BHUWAN CHANDRA
KHANDURI

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Central Economic Intelligence Bureau (CEIB) has prepared a report on the non-repatriation of export earnings by Indian exporters;
- (b) if so, the details thereof;
- (c) whether business houses indulging in such activities have been identified;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against these business houses ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASEKHARA MURTHY) : (a) and (b) Yes, Sir. The Central Economic Intelligence Bureau undertakes sample survey of exporters to study the problem of non-repatriation of export proceeds. The latest such study relates to the status of non-repatriation as on 31.12.94 of export proceeds which should have been realised by 31.12.93.

The study was based on the available data collected and collated from exporters and the regional offices of Reserve Bank of India of Delhi, Calcutta, Bombay and Madras. The objective of the study was primarily to see whether non-repatriation of export proceeds within the prescribed time limits is a growing or declining phenomenon.

(c) to (e) As only sample surveys are undertaken, a number of business houses who have not repatriated proceeds have been separately identified. RBI monitors the non-repatriation of export proceeds directly and sends the list of defaulting exporters to the Enforcement Directorate for necessary action.

[Translation]

Letter of Credit Agreement between India and Russia

*73. SHRI RAMPAL SINGH
SHRI DATTATRAYA BANDARU :

Will the Minister of COMMERCE be pleased to state :